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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(COMM) 117/2024, I.A. 2907/2024-Stay, I.A. 2909/2024-Sec-80

UNIVERSAL CITY STUDIOS LLC & ORSPlaintiffs

Through: Mr. Susasin Raina and Ms. Mehr

Siddhu, Advs.

versus

FZKIDD.NET & ORS.

....Defendants

Through:

CORAM:

HON'BLE MR. JUSTICE SAURABH BANERJEE

ORDER 10.07.2024

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- 1. Learned counsel for the defendant No.36 appearing through VC submits that in compliance of the earlier order dated 07.02.2024 passed by this Court, the websites have already been blocked by the defendant no.36. He further submits that being a proforma party, he does not wish to file any written submissions.
- 2. List for awaiting service and completion of pleadings qua the rest of the defendants before the Joint Registrar on 25.09.2024.

SAURABH BANERJEE, J

JULY 10, 2024/rr